

दूरभाष/Tel: 044 25254345 फैक्स/Fax:		 (आई.एस. 15700:2005 प्रमाणित) (IS 15700:2005 Certified)
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भारत सरकार

GOVERNMENT OF INDIA

वित्त मंत्रालय, राजस्व विभाग

MINISTRY OF FINANCE, DEPARTMENT OF REVENUE

आयुक्त सीमा शुल्क का कार्यालय, (सामान्य आयुक्तालय)

OFFICE OF THE COMMISSIONER OF CUSTOMS, (GENERAL COMMISSIONERATE)

सीमा शुल्क भवन, नं. 60 राजाजी सालै, चेन्नै-600 001

CUSTOM HOUSE, NO.60, RAJAJI SALAI, CHENNAI-600 001**EMAIL: aeo-chennaicustoms@gov.in**

फा.सं./F. No. GEN/AEO/APPL/T2/29/2022-AEO

दिनांक/Dated: 27-04-2022

To:

The Director General, Narcotics Control Bureau
 Ministry of Home Affairs, West Block, No. 1, Wing No. 5
 R.K. Puram, New Delhi - 110066.

The Director General,
 Directorate of Revenue Intelligence,
 'D' Block, I.P. Bhawan, I.P. Estate,
 New Delhi - 110002.

The Director General,
 Directorate General of Central Excise Intelligence,
 West Block VIII, Wing No. VI, 2nd Floor,
 R.K. Puram, New Delhi - 1100 66.

The Commissioner,
 Directorate of Legal Affairs
 4th Floor, Rajendra Bhawan,
 210, Deendayal Upadhyay Marg,
 New Delhi - 110002.

The Additional Director General,
 Directorate General of Systems
 Risk Management Division,
 13, Sir Vithaldas Thackersey Marg,
 Opp. Patkar Hal, New Marine Lines,
 Mumbai - 400 020.

All Chief Commissioners/Principal Commissioners/Commissioners,
 Customs, Customs (Prev), GST Commissionerates, GST (Audit),

Sir / Madam,

Sub: - Legal verification of AEO applicant under AEO program regarding.

Please refer to the letter F. No. 450/179/2009-Cus IV(Pt) dated 02.01.2017 issued by the Director Customs and the letter F. No. 1380/65/2016 dated 11.01.2017 on the above subject matter (already available on the CBEC website under Departmental Officers Tab).

The following Importer/Exporter has applied for AEO - T2 status:-

Sl.No.	Name of the Applicant	AEO Status	CIN No.	PAN No.
1	M/s Toray Industries India Pvt. Ltd.	T2	U17120AP2013FTC115887	AAECT8379G

Location Details:

Sl. No.	Address
1	1800, EMC Road, SriCity, Chittoor, Andhra Pradesh – 517646.
2	12 th Floor, Prestige Polygon, 471 Anna Salai, Teynampet, Chennai, Tamilnadu – 600035.
3	504, 5 th Floor, Vatika City Point, M.G. Road, Gurgaon, Haryana – 122002.

Directors details:

S.No.	Name of Director (Shri / Smt.)	PAN / DIN	Address
1	Shigekazu Suenaga	GDEPS4037L/7188431	Baashyam Flat 4A, 57/26, Poes Garden, Gopalapuram, Chennai – 600080.
2	Toshihiko Hagiwara	AVDPH4780L/7931250	2-7-1-209, Tsukinoki-Cho Ikeda-shi, Osaka, Japan – 5630057.
3	Masahiro Yamaguchi	AWHPY3587F/8149563	Senri Hotels and residences park, Avenue plots 50-59, Tada Kalahasthi Road, Talavllage, Nellooru Distiiw.
4	Ryota Kido	HHTPK9414D/8190224	Senri Hotels and residences park, Avenue plots 50-59, Tada Kalahasthi Road, Talavllage, Nellooru Distiiw.
5	Norio Kurobe	BZSPN1872R/8533706	Senri Hotels and residences park, Avenue plots 50-59, Tada Kalahasthi Road, Talavllage, Nellooru Distiiw.
6	Sungwoon Jung	SBOPJ4963L/8719736	Melrose Apartment No.C1, 39, Sundeep Road, Neelankarai, CH-41 Chennai, Tamilnadu, India.

It is requested that details as mentioned below against these entities may be sent to **this office** through this office e-mail id, **aeo-chennaicustoms@gov.in** at the earliest please.

- Show cause notice issued to them during last three financial years involving fraud, forgery, outright smuggling, clandestine removal of excisable goods or cases where Service Tax has been collected from customers but not deposited to the Government.
- Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.
- Whether there are any disputed duty demanded or drawback demanded or sought to be denied, in all the show cause notices issued under Customs Act, 1962 (other than those mentioned in point i and ii above) during the last three financial years. The ratio of such disputed duty demanded or duty drawback demanded or sought to be denied may be provided.

The details may include issue in brief, date of SCN/order and revenue implication. In case this applicant has come to any adverse notice of the department/ Govt., details may be communicated.

These details are necessary to run a background check on compliance record submitted by the party for the last three years in terms of Para 3.2 of the Customs Circular No. 33/2016

I/577841/2022

dated 22.07.2016. In case no comments are received within 21days, it will be presumed that you have no objection in granting 'AEO' status to the above applicants.

MEGHAA GUPTA
DEPUTY COMMISSIONER
DC/AC-IV-O/o Commissioner-Customs-General-
Chennai